

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

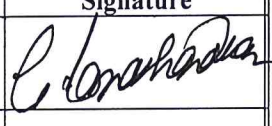
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**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 379/9/HDB/2018
NAME OF THE COMPANY	Trivista Steel & Power Pvt Ltd
NAME OF THE PETITIONER(S)	Hemang Resources Ltd
NAME OF THE RESPONDENT(S)	Trivista Steel & Power Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. LAMACHANDRAN	PCS	o4mg1208net.com 9841037454	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Matter is listed today for admission. PCS for Operational Creditor is present.

Issue notice to Corporate Debtor. Registry to prepare notice, PCS to collect and serve on Corporate Debtor and file proof of service.

List the matter on 20.08.2018.

  
Member (J)

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